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Title: Election of 20 members from Lok Sabha the Committee on Welfare of Scheduled Castes and Scheduled Tribes.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):

Madam, I beg to move:

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from amongst themselves to serve as members of the Committee on Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2010."

MADAM SPEAKER: The question is:

"That the members of this House do proceed to elect, in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from amongst themselves to serve as members of the Committee on Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 2010."

The motion was adopted.

SHRI PAWAN KUMAR BANSAL: Madam, I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha for being associated with the Committee on Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2010 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MADAM SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha for being associated with the Committee on Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 2010 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

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